

(J.H.C. Sch. 1-7)

From:

Jitendra Prasad Singh,
Registrar (Administration),
High Court of Jharkhand,
Ranchi.

☎ : Office – 0651-2481449
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File No. XXII(6)/1/2018-19/Apptt.
Letter No. _____/Apptt.
Dated: _____

To,

1. Sri Vishal Gaurav, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Bokaro (Berma at Tenughat)
2. Ms. Kumari Jiv, Secretary, DLSA, Chaibasa
3. Sri Sanjiv Kumar Verma, Chief Judicial Magistrate, Chatra
4. Sri Laxmikant, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Chatra
5. Sri Ashok Kumar No. III, Secretary, DLSA, Daltonganj
6. Sri Pratap Chandra, Secretary, DLSA, Deoghar
7. Sri Kamal Ranjan, Chief Judicial Magistrate, Deoghar
8. Ms. Rajshree Aparna Kujur, Civil Judge (Sr. Div.)-cum-Special Judge, Economic Offences, Dhanbad
9. Sri Arbind Kachchap, Secretary, DLSA, Dhanbad
10. Sri Nishant Kumar, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Dumka
11. Sri Bishwanath Bhagat, Secretary, DLSA, Dumka
12. Sri Sindhu Nath Lamay, Secretary, DLSA, Garhwa
13. Sri Manoranjan Kumar No.I, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Giridih
14. Sri Sandeep Kumar Bertam, Secretary, DLSA, Giridih
15. Sri Sanjay Kumar Singh No. III, Chief Judicial Magistrate, Godda
16. Sri Binod Kumar, Civil Judge (Sr. Div.)-I-cum-A.C.J.M, Gumla
17. Sri Ananda Singh, Secretary, DLSA, Gumla
18. Sri Sandeep Nishit Bara, Secretary, DLSA, Hazaribagh
19. Sri Nitish Neilesh Sanga, Secretary, DLSA, Jamshedpur
20. Ms. Sushila Soreng, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Jamshedpur (Ghatshila)
21. Sri Sailendra Kumar, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Jamtara
22. Sri Kusheshwar Sinku, Secretary, DLSA, Jamtara
23. Ms. Nitasha Barla, Secretary, DLSA, Khunti
24. Ms. Lucy Sosen Tigga, Secretary, DLSA, Koderma
25. Sri Manoj Kumar Ram, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Latehar
26. Ms. Kamala Kumari, Secretary, DLSA, Latehar
27. Sri Chandan, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Lohardaga
28. Ms. Arti Mala, Secretary, DLSA, Lohardaga
29. Sri Sunil Dutta Dwivedi, Secretary, DLSA, Pakur
30. Sri Rajesh Kumar No. II, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Ramgarh
31. Sri Dileep Rajeshwar Tirkey, Secretary, DLSA, Ramgarh-
32. Sri Abhishek Kumar, Secretary, DLSA, Ranchi
33. Sri Abhishek Prasad, Civil Judge (Sr. Div.)-cum-J.M., Ranchi
34. Sri Anup Tirkey, Under Secretary-cum-Dy. L.R., Law (J) Department, Ranchi
35. Sri Ajay Kumar Guria, Civil Judge (Sr. Div.)-cum-J.M., Ranchi
36. Sri Surya Mani Tripathi, A.C.J.M-cum-Civil Judge (Sr. Div.)-I, Sahebganj (Rajmahal)
37. Sri Kuldeep, Secretary, DLSA, Saraikela

Sub: - Nomination to attend the Webinar on Criminal Matter (R-14) on 27th September, 2020 from 10.30 A.M. to 1.30 P.M.

Sir / Madam,

With reference to the above noted subject, I am directed to inform that the Court has been pleased to nominate you to attend the Webinar on Criminal Matter (R-14) on 27th September, 2020 from 10.30 A.M. to 1.30 P.M.

You are, therefore, directed to attend the aforesaid Webinar on the date and time as mentioned above in proper dress.

Yours faithfully,

Sd/- **J.P. Singh**

Registrar (Administration)

Dated, Ranchi, the 18/09/20

Memo No. 2476 /Apptt.

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter No. 3436/JAJ dated 03.09.2020 / the Principal Secretary-cum-Legal Remembrancer, Law (J) Department, Ranchi / all the Principal District & Sessions Judges of the State including the Judicial Commissioner, Ranchi / the Member Secretary, JHALSA / the C.P.C. I/c, e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.

[Signature]
18/09/2020
Registrar (Administration)